

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No. 187/2013
C.A-163/2014
IA-47/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th November 2017, 10.30 A.M

Name of the Company	Nand Kishor Bhutra. -Versus- Mangalahat Construction & Builders Pvt Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. NITU PODDAR, PCS

Petitioner

Nitu Poddar
27/11/2017

Suresh Mitra, Adv
Priyanka Chowdhury, Adv

Unipon Merchants
(P) Ltd.

Chowdhury.
Adv.
27/11/17.

REETOBRATA MITRA
DWIDHITI BHADURI
PRASANTA NASKAR

APPLICANT IN I.A. 47/2017
GAJANAND
AGENCIES
SERVICES LTD

Kar Bay.

RATNANKO BANERJI, Sr. Adv.

RAT RATNA SEN, Adv.

D.N. SHARMA, Adv.

NEHA SOMANI, PCS

RIHORS

Somani
27/11/17

Mr. Aditya Kanodia, Adv
Mr. A. Das Adv

for Gajanan Agency Service Ltd

Das
27/11/17

P.T.O.

ORDER

Ld. Counsel for the petitioners and the respondent nos.
1 to 5 are present.

List on 19/01/2018.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)